- I. Notification of the Ministry of Education
- II. Report and accounts (2022-23) of SLBSNSU, New Delhi and related papers
- III. Reports and Accounts (2022-23) of various institutes and related papers
- IV.Report and Accounts (2022-23) of AMU, Aligarh and related papers
- V. Report and Accounts (2021-22) of the Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SUKANTA MAJUMDAR): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. G.S.R. 324(E)., dated the 14<sup>th</sup> June, 2024, publishing the Ministry of Education, Auroville Foundation, Deputy Secretary, Recruitment Rules, 2024, under Section 33 of the Auroville Foundation Act, 1988.

[Placed in Library. See No. L. T. 264/18/24]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Sections 31 and sub-section (4) of Section 32 of the Central Sanskrit Universities Act, 2020:-
  - (a) Annual Report of the Shri Lal Bahadur Shastri National Sanskrit University (SLBSNSU), New Delhi, for the year 2022-23.
  - (b) Annual Accounts of the Shri Lal Bahadur Shastri National Sanskrit University (SLBSNSU), New Delhi, for the year 2022-23,
  - (c) Review by Government on the working of the above University.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a)and (b) above.

[Placed in Library. *See* No. L. T. 266/18/24]

- III. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science Education & Research Act, 2007:-
- (i) (a) Annual Report and Accounts of the National Institute of Technology (NIT) Mizoram, for the year 2022-23, together with the Auditor's Report on the Account.
  - (b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 625/18/24]

- (ii) (a) Annual Report and Accounts of the National Institute of Technology (NIT) Andhra Pradesh, for the year 2022-23, together with the Auditor's Report on the Account.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 268/18/24]

- (iii) (a) Annual Report and Accounts of the National Institute of Technology (NIT) Manipur, for the year 2022-23, together with the Auditor's Report on the Account.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 270/18/24]

- (iv) (a) Annual Report and Accounts of the National Institute of Technology (NIT) Rourkela, Odisha, for the year 2022-23, together with the Auditor's Report on the Account.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 269/18/24]

- (v) (a) Annual Report and Accounts of the Malaviya National Institute of Technology (MNIT) Jaipur, Rajasthan, for the year 2022-23, together with the Auditor's Report on the Account.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L. T. 267/18/24]

(vi) (a) Annual Report and Accounts of the Visvesvaraya National Institute of Technology (VNIT) Nagpur, Maharashtra, for the year 2022-23, together

- with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 271/18/24]

IV. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 34 and sub-section (4) of Section 35 of the Aligarh Muslim University Act, 1920:-

- (a) Annual Report of the Aligarh Muslim University (AMU), Aligarh, for the year 2022-23.
- (b) Annual Accounts of the Aligarh Muslim University (AMU), Aligarh, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 484/18/24]

- V. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 and sub-section (4) of Section 30 of the Babasaheb Bhimrao Ambedkar University Act, 1994:-
  - (a) Annual Report of the Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh, for the year 2021-22.
  - (b) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, Uttar Pradesh, for the year 2021-22, and the Audit Report thereon.
  - (c) Review by Government on the working of the above University.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 483/18/24]

## Report and Accounts (2022-23) of NHAI, New Delhi and related papers

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा): महोदय, मैं भारतीय राष्ट्रीय राजमार्ग प्राधिकरण अधिनियम, 1988 की धारा 24 के अधीन निम्नलिखित पत्रों की एक-